

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
(CAA)-07(PB)/2019

IN THE MATTER OF:

Ankur Buildtech Pvt. Ltd.
With Grovy India Ltd.

... Applicant/petitioner

Under Section 230-232

Order delivered on 15.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Applicant/petitioner: Mr. Afnann Siddiqui, Advs.
For the respondent -

ORDER

Arguments heard. Order reserved.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

15.01.2019.
Aarti Makker